

DIVISION BENCH

ITEM NO.152

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 48/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEVENDRA MOHAN SEROGLU V/S M/S DIVYANAND SPRITUAL FOUNDATION & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amit Saxena Sr. Adv. Assisted by *: For the Appellant*
Ms. Babita Jain, & Sh. Gaurav Dwivedi, Advs.

Sh. Ambrish Singh Yadav alongwith *: For the Res no. 1 to 5*
Sh. Utkarsh Malvia, Advs.

ORDER

- 2. At the request made by the Ld. Counsel for the parties, the matter is
adjourned for 4th March, 2024.**

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

15th February, 2024

Bipul Kumar Tiwari
(Stenographer)